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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/16/17
NAME OF THE PETITIONER(S) : P. RANGASAMY +13
NAME OF THE RESPONDENT(S) : M/S TALENT ALLOYS PVT LTD + 8
SECTION : 241/242

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
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① A.V. ARUNUGAM - for Petitioner.
for Ramaschank Associates.


12/9/2017

ORDER

Counsel for petitioner present. No representation on behalf of the respondents.
Time extended for filing counter by the respondents. Put up on 25.09.2017 at
10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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